# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 3026 ANSWERED ON-08.08.2023

## ELECTED WOMEN REPRESENTATIVES

### 3026. SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the percentage of Panchayati Raj seats reserved for women that are vacant in States with 50 percent reservation for women for the fiscal years 2019-20, 2020-21 and 2021-22, State-wise;
- (b) the number of Elected Women Representatives in the Panchayati Raj Institutions (PRIs) in Andhra Pradesh during the said period;
- (c) there has been a dip in the number of Elected Women Representatives in PRIs postcovid;
- (d) if so, the details thereof, State-wise; and
- (e) whether the Government has taken any steps apart from 1/3 reservation of seats to improve the participation of women in PRIs and address the issue of tokenistic representation, if so, the details thereof and if not the reasons therefor?

#### ANSWER

#### THE MINISTER OF STATE FOR PANCHAYATI RAJ

#### (SHRI KAPIL MORESHWAR PATIL)

(a), (c) and (d) In terms of Article 243D of the Constitution of India, reservation for women in Panchayati Raj Institutions (PRIs) is to be provided through the respective State Panchayati Raj Acts. Since it is in the purview of State Legislature, details relating to seats vacant in PRIs or dip in the number of elected women representatives are not maintained by the Ministry of Panchayati Raj.

(b) Elections to Panchayats in State of Andhra Pradesh were held in 2014 and their tenure ended in 2019. Though State Election Commission issued notification in March 2020 for conduct of Panchayats elections, election process had to be stopped due to COVID-19 pandemic situation. There were no elected Panchayats during 2019-20 to 2020-21. Elections

to PRIs were conducted by the State in April, 2021. Accordingly, details of elected women representatives in PRIs of Andhra Pradesh in 2021-22 are as under-

Name of the office	Total	Number of	Number of	Number of women
of Panchayati Raj	number of	seats elections	seats Elections	representative
Institutions	seats	withhold	held	elected
Zila Parishad	660	8	652	353
Territorial				
Constituency				
Mandal Parishad	10047	344	9703	5670
Territorial				
Constituency				
Sarpanch Gram	13371	274	13097	7434
Panchayat				
Ward member	134057	3095	130962	72177
Gram Panchayat				
Total	158135	3721	154414	85634

(e) Government has been encouraging increased involvement of women in the functioning of Panchayats through active participation in the Gram Sabha meetings for preparation of Gram Panchayat Development Plans and various schemes being implemented by the Panchayats. This Ministry has also issued advisories to the States to facilitate holding of separate Ward Sabha and Mahila Sabha meetings prior to Gram Sabha meetings, enhancing the presence and participation of women in Gram Sabha and Panchayat meetings, allocation of Panchayat funds for women centric activities, combating the evil of women trafficking, female foeticide, child marriage etc.